

concerned State/UT as per provisions of the law. 33,152 cyber crime incidents have been reported till 30.01.2020 on the portal, wherein 790 FIRs have been registered by the concerned LEAs.

Attack by mob in JNU

†347. SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

SHRI MANAS RANJAN BHUNIA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people, students and professors injured and the quantum of loss occurred to public property in the attack by masked mob on the 5th January, 2020 in Jawaharlal Nehru University, New Delhi;

(b) the details of action taken after this incident;

(c) whether the working style of Delhi Police has been satisfactory in this incident; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) As reported by Delhi Police, since October 2019, students of Jawaharlal Nehru University (JNU) have been protesting against hostel fee hike and other administrative issues. In order to stall the online registration process for the new semester, on 3rd and 4th January, 2020, students damaged the server system of CIS Centre inside the JNU Campus and indulged in physical abuse and violence. Based on complaints received from Chief Security Officer, JNU, two cases have been registered by Delhi Police PS Vasant Kunj North.

Another case has been registered at PS Vasant Kunj North on 6th January, 2020 with regard to the attack against the students and teachers of JNU on 5th January 2020 by masked people with rods and sticks. 51 persons including students sustained injuries and all were medically examined. No one was killed in this incident. Some private cars and property were also damaged. Some of the rioters involved have been identified.

†Original notice of the question was received in Hindi.

The safety measures taken by Delhi Police include deployment of Police personnel both inside and outside the JNU Campus, liaison with students and University Administration to maintain peace, deployment of Police personnel in plain clothes around the Campus, stationing of PCR Van in the vicinity of JNU Campus and briefing of students and Administration to report to Police immediately, if any violent/unwanted activities come to notice in the premises of the Campus. JNU has informed that they have deployed 277 private security personnel 24x7 in JNU Campus.

Citizens arrested while protesting against CAA

†348. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of citizens arrested while protesting against Citizenship Amendment Act (CAA) and number of people presently lodged in jails;
- (b) details of charges levelled against the people arrested while protesting against the Citizenship Amendment Act;
- (c) details of demands raised by people protesting against this Act and response of Government thereon;
- (d) whether any assessment has been carried out for losses occurred on account of sit-ins and demonstrations against this Act; and
- (e) whether it is a fact that the process of recovery for the losses occurred to the public property during demonstration is underway and that too from demonstrators?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (e) 'Public Order' and 'Police' are State subjects as per Schedule VII to the Constitution of India and the State Government concerned is primarily responsible for maintenance of law and order in the State and to take action against the culprits as per law. The Central Government monitors the law and order situation in the States and assists the State Governments in case of major law and order problem by deploying Central Armed Police Forces (CAPFs) on the request of State Governments.

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